पाकिस्तान द्वारा पकड़े गये भारतीय जहाज तथा आन्तरिक जल परिवहन की माल ढोने वाली नौकाएं

*1181. डा० सूर्यनारायण पुरी :
श्री प्रकाशवीर शास्त्री :
श्री रघुवीर सिंह शास्त्री :
श्री बसवन्त सिंह कुशवाह :
श्री रामावतार शर्मा :
श्री आत्म दास :
श्री शिवकुमार शास्त्री :
श्री योगेन्द्र झा :
श्री रामावतार शास्त्री :
श्री चन्द्रशेखर सिंह :
श्री अवधेश्वर यादव :
श्री मधु लिमये :
श्री कामेश्वर सिंह :
श्री रवि राय :

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 1965 में भारत-पाक संघर्ष के दौरान पाकिस्तान द्वारा पकड़े गये भारतीय जहाजों तथा आन्तरिक जल परिवहन की माल ढोने वाली नौकाओं को भारत को वापस नहीं लौटाया गया है;

(ख) क्या भारत सरकार ने उन जहाजों को वापसी के लिए पाकिस्तान सरकार से अनुरोध किया है;

(ग) यदि हां तो उनसे क्या उत्तर मिला है; और

(घ) उस बारे में सरकार की क्या प्रतिक्रिया है ?

वैदेशिक-कार्य मंत्री (श्री सु० चा० चावला): (क) 1965 में भारत पाक-संघर्ष के दौरान, पाकिस्तान ने तीन हिंद महासागर में चलने वाले जहाज 100 अंतर्देशीय जल परिवहन जहाज, नौकाएं और अन्य जलयान पकड़ लिए थे। तीन जहाजों में से दो जहाजों की, ऐसे दो पाकिस्तानी जहाजों के साथ अदला-बदली हो गई है जो भारत में रोक लिए गए थे। तीसरे भारतीय जहाज का भारत में रोके गए पाकिस्तानी जहाज से तबादला करने पर बातचीत चल रही है। पाकिस्तान ने अभी तक कोई भी अंतर्देशीय जल परिवहन जहाज वापस नहीं किया है।

(ख) से (घ). भारत सरकार ने पाकिस्तान सरकार से इन अंतर्देशीय जल परिवहन जहाजों को वापस करने के लिए कई बार अनुरोध किया है लेकिन उसका नतीजा नहीं निकला। भारत सरकार ने भी पाकिस्तानी अधिकारियों से इन जहाजों के गैर-कानूनी उपयोग और बिक्री के खिलाफ कड़ा विरोध प्रकट किया है पाकिस्तान सरकार को बता दिया गया है कि अपनी इकतरफा कार्रवाई के लिए भी उन्हें पूरी जिम्मेदारी उठानी होगी क्योंकि यह अंतर्राष्ट्रीय व्यवहार के विरुद्ध है और ताशकंद घोषणा का उल्लंघन है। पाकिस्तान सरकार को आगे यह बताया गया है कि भारत सरकार पाकिस्तान सरकार या किसी तीसरे पक्ष के ऐसे किसी अधिकार को नहीं मानेगी जो पाकिस्तानी अधिकारियों के गैर-कानूनी उपायों के परिणामस्वरूप इन जहाजों पर किया गया हो और भारत सरकार पकड़े गए भारतीय जहाजों को किसी तरह का कोई नुकसान पहुंचने के कारण पूरा मुआवजा मांगने के अपने अधिकार को सुरक्षित रखती है। पाकिस्तान सरकार से अभी कोई जवाब नहीं मिला है

Resolution in U.N.O. on withdrawal of Israeli Forces

*1182. Shri D. C. Sharma: Will the Minister of External Affairs be pleased to state:

(a) whether the Resolution, sponsored by India, Yugoslavia and 13

other nations before the Emergency Session of the U N. General Assembly calling on Israel to withdraw its forces from the Arab territories behind the armistice lines of 1948, met with any success; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) and (b). The draft resolution tabled by India and 17 other countries in the United Nations General Assembly obtained 53 votes in favour; 46 against and there were 20 abstentions. The draft resolution, therefore, failed to obtain the required two-third majority.

Phizo's proposed visit to U.S.A.

*1183. **Shri Bhogendra Jha:**
Shri Chandra Shekhar Singh:
Shri Ramavatar Shastri:
Shri Jageshwar Yadav:

Will the Minister of External Affairs be pleased to state:

(a) whether Mr Phizo, the rebel Naga leader, is again planning to visit the United States of America to mobilise support for an independent state of Nagaland; and

(b) if so, whether Government are asking the U.S.A Government not to grant visa to him in the absence of any valid Indian passport?

The Minister of External Affairs (Shri M. C. Chagla): (a) The Government of India have no information about Mr. Phizo's plans to revisit United States of America.

(b) Does not arise.

Peking Radio broadcasts about Naxalbari

*1184. **Shri Samar Guha:**
Shri Hem Barua:
Shri Nath Pai:
Shri D. C. Sharma:
Shri Prakash Vir Shastri:
Shri Shiv Kumar Shastri:
Shri Raghuvir Singh Shastri:
Shri Ram Avtar Sharma:
Shri Atam Das:
Shri Arjun Singh Bhadoria:
Shri Y. S. Kushwah:
Dr. Surya Prakash Puri:
Shri Marandi:
Shri Yajna Datt Sharma:
Shri Virendrakumar Shah:
Shri K. M. Madhukar:
Shri Ramavatar Shastri:

Will the Minister of External Affairs be pleased to state:

(a) whether Peking Radio has made several broadcasts on Naxalbari situation recently in which it has been stated that,—(i) "the Indian Communist Party has set up a base for peasant armed struggle against the Indian Government in the village areas covering Naxalbari, Kharibari and Phashidawa and over a region of 435 Km with 80,000 population"; and (ii) "the Indian Communists have esablished their own political power and organised peasant societies through armed struggle against the reactionary Government of India";

(b) if so, whether this amount to interference in the internal affairs of India by China, with whom India maintains diplomatic relations and

(c) what steps Government of India have taken to counter this anti-India move by China?

The Minister of External Affairs (Shri M. C. Chagla): (a) and (b). Yes, Sir. The broadcast refers to "revolutionaries of the Indian Communist Party".

(c) The Government of India took a grave view of this gross interference in our internal affairs and a protest was lodged with the Chinese charge d' Affaires in Delhi on the 8th July, 1967. Indian Missions abroad have been briefed about this and instructed to expose it in the countries of their accreditation.